

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 236 of 2012 &
IA No. 381 of 2012**

Dated : 31st January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Raj West Power Ltd. Appellant (s)
Versus	
Rajasthan Electricity Regulatory Commission & Ors.	...Respondent (s)

Counsel for the Appellant(s): **Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

Counsel for the Respondent (s): **Mr. P.N. Bhandari for R.2 to 4
Mr. R.K. Mehta,
Mr. R.R. Pathak for R.1**

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on **05.03.2013**.

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**